

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
RECOMMENDATION TO MAKE RTI MORE EFFECTIVE .

1010

SHRI JAI PRAKASH

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state :-

- (a) whether it is a fact that Chief Information Commissioner has recommended Government to prepare 10/- stamp to make Right to Information Act, 2005 more effective;
- (b) if so, the steps being taken by Government in context of this recommendation; and
- (c) if not, the reasons therefor?

ANSWER

Minister of State for Planning & Parliamentary Affairs.

(SHRI V. NARAYANASAMY)

(a) : No, Sir.

(b) & (c) : Do not arise.